

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) NO.64/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PREMIER LOGIC INDIA PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>59 OF IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ankit Kumar Singh, PCS *: For the Petitioner*

Sh. Krishna Dev Vyas, Adv. *: For the ROC*

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1.** On perusal of the previous order dated 13.02.2024, we find that there is no report filed on behalf of the ROC as well as IBBI.
- 2.** Let the last opportunity be granted to the ROC to file its report/ reply positively within a period of two weeks by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 15<sup>th</sup> May, 2024.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***16<sup>th</sup> April, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*